

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

COMP.APPL/ 604/2022 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES:

Union of India

V/s

Infrastructure Leasing and Financial Services Ltd. & Ors

Appearance (via video-conference):

For the Applicant : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

For the Respondent : None Present

Section 241-242

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **20.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)